

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:3421
ANSWERED ON:14.12.2011
ALLOTMENT OF COAL BLOCKS
Ahir Shri Hansraj Gangaram

Will the Minister of COAL be pleased to state:

- (a) whether the Government has identified captive blocks for allotment through tenders after passing of Mines and Minerals (Development and Regulation) Bill;
- (b) if so, the details of the identified blocks and the details of the companies to whom these coal blocks have been/ are to be allotted, State-wise;
- (c) the details of the rules framed for allotment of captive coal blocks through tenders and auctions;
- (d) whether the Government has made available the list of public and private applicants and participants who had took part in the tendering process of captive coal blocks;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

- (a) & (b): Identification of coal blocks for allotment through auction by competitive bidding is under process. The details of the blocks would be made available only after the list of blocks is finalized. No coal blocks have been allocated through auction route till now.
- (c) : The rules for allotment of coal blocks through auction by competitive bidding are under finalization.
- (d) to (f) : Since the tendering process has not yet commenced no such list is available.